



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)(Suo Moto)/4/2024	IN RE - X Versus PRABHAT SAIKIA	MR. T J MAHANTA (SC, GHC)	
2	WA/209/2024	SHASANKA SEKHAR BORKOTOKY AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/1961/2024 in WA/209/2024	SHASANKA SEKHAR BORKOTOKY AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MR. INDRAJIT BHUYAN	SC, HIGHER EDU SC, APSC
3	WA/269/2024	PROF. GURU PRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY SC, EDU SC, G U FOR CAVEATOR
4	Cont.Cas(C)/518/2024	PRAFULLA SAIKIA Versus PROF. SHAMBHU NATH SINGH AND ANR	MR. SURAJIT DUTTA MS. I DAS MR. I LAHIRI	
5	I.A.(Civil)/807/2024 in WA/3011/2024	SAIFUL ISLAM Versus MONIR UDDIN AND 7 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM MS. A HUSSAIN(R-2) MR R ISLAM(R-2) SC, SEC. EDU.
	WITH WA/3011/2024 (Filing Number)	SAIFUL ISLAM Versus MONIR UDDIN AND 7 ORS F	MR. P K ROYCHOUDHURY	
6	I.A.(Civil)/2117/2024 in WA/7610/2024	RIAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BURAGOHAIN MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
	WITH WA/7610/2024 (Filing Number)	RIAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS A	MR. M KHAN	

	WITH I.A.(Civil)/7611/2024 (Filing Number)	RIAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS A	MR. M KHAN	
7	I.A.(Civil)/2312/2024 in WA/8566/2024	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	GA, ASSAM MR. A M BARBHUIYA (R-8) MS S R MAZARBHUIYA (R-8) MS A BEGUM (R-8) MR REZABUL HOQUE S. M. ZINNA (R-8)
	WITH WA/8566/2024 (Filing Number)	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS F	MR H I CHOUDHURY	
8	I.A.(Civil)/2726/2024 in WP(C)/392/2024	SMT. JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, NCHAC
	WITH WP(C)/392/2024	SMT. JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
9	I.A.(Civil)/2730/2024 in WA/8794/2024	ETTEHAD ALAM AND 17 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, HEALTH
	WITH WA/8794/2024 (Filing Number)	ETTEHAD ALAM AND 17 ORS Versus THE STATE OF ASSAM AND 4 ORS F	MR. R MAZUMDAR	
10	I.A.(Civil)/2781/2024 in WA/2914/2024	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	WITH WA/2914/2024 (Filing Number)	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND ORS E	MRS. K DEVI	
11	I.A.(Civil)/2927/2024 in WA/8758/2024	RISADUL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, ELEM. EDU GA, ASSAM
	WITH WA/8758/2024 (Filing Number)	RISADUL AHMED Versus THE STATE OF ASSAM AND 3 ORS F	MR M H AHMED	
12	I.A.(Civil)/3123/2024 in WA/11537/2024	MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. SURAJIT DAS WASIM RAJA	GA, ASSAM
	WITH WA/11537/2024 (Filing Number)	MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	WASIM RAJA	
	WITH I.A.(Civil)/11539/2024 (Filing Number)	MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	WASIM RAJA	
13	I.A.(Civil)/3146/2024 in WA/10007/2024	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, AG (A AND E) SC, FINANCE SC, IWT
	WITH WA/10007/2024 (Filing Number)	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM AND 3 ORS B	MR. B CHAKRABORTY	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
14	PIL/61/2024	PRANJAL BARUAH AND 150 ORS Versus THE UNION OF INDIA AND 11 ORS	MR A C SARMAH MR. B HALDAR MR G BHARADWAJ MS T GHOSH	SC, PWD ROAD GA, ASSAM DY.S.G.I. SC, NHIDC

15	WA/299/2024	PRANJAL PRATIM GOSWAMI AND 30 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. F A HASSAN MR. D J DAS N GAUTAM	SC, HANDLOOM, TEXTILE AND SERICULTURE
	WITH I.A.(Civil)/2762/2024 in WA/299/2024	PRANJAL PRATIM GOSWAMI AND 29 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. F A HASSAN MR. D J DAS N GAUTAM	SC, HANDLOOM AND TEXTILE
16	WA/306/2024	JAYANTA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM
17	WA/350/2024	THE ASSAM SEEDS CORPORATION LTD AND ANR Versus ON THE DEATH OF HABIBUR RAHMAN HIS LEGAL HEIRS RAKIBUR RAHMAN AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
18	WA/358/2024	ECI SANJOSE (JV) Versus UNION OF INDIA AND 5 ORS	MR D SENAPATI MR H K SARMA MS K SARMA	DY.S.G.I.
19	WA/361/2024	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S HELLO INDANE GRAMIN VITRAK B	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. R J DAS
20	WP(C)/5311/2024	DHRUBA JYOTI HAZARIKA Versus STATE BANK OF INDIA AND 4 ORS	MS S SHARMA	GA, ASSAM
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
21	PIL/37/2024	DIPAK NAG Versus THE UNION OF INDIA AND 9 ORS	MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. D GUPTA	GA, ASSAM MR. G PEGU(CGC) DY.S.G.I. SC, HEALTH SC. WATER RESOURCE DEPTT.
22	PIL/60/2024	SABDA RAM RABHA Versus THE UNION OF INDIA AND 8 ORS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM DY.S.G.I. GA, AP GA, NAGALAND GA, MIZORAM
23	WA/223/2024	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MS. L DAS (R-1,2,3,4) MR. M P SARMA (R- 1,2,3,4)(R-1,2,3,4) MR A CHAKRABORTY (R- 1,2,3,4)
	WITH WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
	WITH I.A.(Civil)/338/2024 in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS	
25	WA/245/2024	ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C DAS MR S HUSSAIN B RONGHANGPI	GA, ASSAM
26	WA/320/2024	MITHLESH KUMAR DEVEDI Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MS B DAS J U AHMED MR S A REEYAZ	DY.S.G.I.
27	WA/355/2024	TRAILUKYA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. G BORAH MR. L BARUAH	GA, ASSAM SC, P H E

28	WP(C)/5290/2024	ANU DEVI Versus UNION OF INDIA AND 3 ORS.	K JAIN	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
29	WA/47/2020 CAVT. NO.1322/2019 CAVT./1007/2019, CAVT./995/2019, CAVT./1322/2019 WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
		DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
30	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
31	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
32	WA/343/2023	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
33	WA/129/2024	KAMAL GOSWAMI Versus MATIAR RAHMAN AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP MR. P K ROYCHOUDHURY(r-1) MS. L DAS (r-1) MR K UDDIN(r-1) MR A CHETIA (r-1)
34	WA/238/2024 CAVT. NO.06482/024, CAVT./648/2024	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
35	WP(C)/3842/2023	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
36	WA/309/2024	M/S PHEROS STRUCTURRAL PVT AND ANR Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS	SACHIT SHARMA	SC, AIIDC

HEARING

37	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
38	WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
39	WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. NAVA KUMAR KALITA	MR. K GOGOI DY.S.G.I.
40	WP(C)/1417/2023	SAURAV CHETIA AND 14 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R-4,5,6,7) MR. S S ROY MR. A BORO(R-4,5,6,7) DY.S.G.I. SC, NRL
41	WP(C)/2477/2024 CAVT. NO.047020/24,N	THE UNION OF INDIA AND 8 ORS. Versus UTPAL DATTA TALUKDAR	MS. B SARMA	DR G J SHARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
8)	MR. A K JAIN	08-10-2024	To	10-11-2024
9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1034/2022	JAHIDUL ISLAM AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	Mr M U Ahmed MR F HAQUE	SC, SEC. EDU.
2	WP(C)/350/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
3	WP(C)/5186/2024 FIXED	DR. SHAHBAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
4	WP(C)/5267/2024	SMT. NIRU KALITA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR P R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
5	WP(C)/5287/2024	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM
6	WP(C)/5295/2024 FIXED	RAJA BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	
7	WP(C)/5298/2024	MD SHAFIQL ISLAM ANSARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
8	WP(C)/5299/2024	AMINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
9	WP(C)/5300/2024	JAHANUR KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5308/2024	JOYNAB KHATUN PRADHANI Versus THE STATE OF ASSAM AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR P R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
ORDER NO STEPS				
11	WP(C)/4872/2021	NABA KANTA BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	SC, HIGHER EDU

12	WP(C)/2690/2023	BARNALI TAYE Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR P R SARMA MR D MEDHI MR A HUDA	SC, ELEM. EDU
13	WP(C)/5498/2021 PART-HEARD	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
14	WP(C)/6773/2021 PART-HEARD	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
15	WP(C)/3099/2015	TARALI BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.S BORA MR.D P MANDAL	SC, FINANCE SC, HIGHER EDUCATION
	WITH			
16	WP(C)/3109/2015	ARDHENDU KUMAR NANDI and 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.D P MANDAL	SC, BTC SC, HIGHER EDUCATION SC, FINANCE
	WITH			
17	WP(C)/6238/2015	SATYAJIT DAS and 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.H K DAS	SC, AG MR. K GOGOI, SC, HIGHER EDUCATION DEPTT. SC. EDU.
18	WP(C)/4182/2016	SMT. KABERI ROY CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	MR.S K ROY MRSM M ROY	GA, ASSAM MR.S P BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, FINANCE
19	WP(C)/5134/2016	NILUTPAL BURAGOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.B DEY MR.B K GOGOI	SC, SSA
20	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
21	WP(C)/3230/2017	DIPAMONI PHUKAN @ KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MRS.R GOGOI	SC, SECONDARY EDUCATION SC, FINANCE
22	WP(C)/3540/2017	MRS. DULUMONI HAZARIKA and 5 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH MS.S PHUKAN MR.M BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
23	WP(C)/3648/2017	PROMILA GOHAIN and 5 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
24	WP(C)/7327/2017	PRASANTA SAIKIA and 5 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MR. B TALUKDAR, SC, ELEM. EDU GA, ASSAM SC, EDUCATION SC, FINANCE
25	WP(C)/7627/2017	SURAIYA BEGUM and 26 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
	WITH			
26	WP(C)/4189/2017	DEEPALI KALITA and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.L N DIHINGIA MR.D BARUAH MR.A K SAHU	SC, EDUCATION SC, FINANCE

27	WITH WP(C)/4777/2017	AKHIM GOGOI and 9 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	SC, EDUCATION SC, FINANCE
28	Review.Pet./6/2021 IN WP(C)/504/2014 (D/O)	C CHANDRA KUMAR Versus THE UNION OF INDIA AND 8 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY, D.S.G.I. MR. R K TALUKDAR(R-6) ASSTT.S.G.I.
29	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
30	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
31	WP(C)/1095/2022	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
32	WP(C)/5108/2022	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
33	WP(C)/6337/2022 FIXED	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	MR. K N CHOUDHURY (R-- -7) MR. S C KEYAL (r-8,9) MR G RAHUL MR. R M DEKA (R-1-7) MR. D M NATH (R- 10 & 11)
34	WP(C)/8282/2022	KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
35	WITH WP(C)/7/2023	SAMIN CHANDRA BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
36	WP(C)/888/2023 FIXED	SABITA BALA ROY Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR L HUSSAIN	MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, SEC. EDU. SC, BTC
37	WP(C)/2656/2023 FIXED	RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH
	WITH I.A.(Civil)/649/2024 in WP(C)/2656/2023	ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.

38	WITH WP(C)/2659/2023	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
	WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
ORDERS				
39	Cont.Cas(C)/253/2015	SMTI. RUMI GOGOI and 4 ORS Versus RAMESH CHANDRA JAIN and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.D SAIKIA(R-5) MR.S SAIKIAR-1 MR.R M DAS(R-2 & 3) MR.A DEKA(R- 4&5) MS.S KONWAR(R-4)
40	Review.Pet./194/2018 IN WP(C) 7354/2018 (D/O)	MAMUD ALI AND 3 ORS Versus SOMSER ALI AND 6 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU MR. S B LASKAR (R6) MR. S B LASKAR (R6) MR. H A LASKAR (R6) MR. H A LASKAR (R6)
41	WITH WP(C)/7702/2018	MAMUD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
42	WP(C)/8264/2018	YER MAHMAD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. P K BORA	MR. S P BHATTACHARJEE (SC, SECONDARY EDUCATION DEPT.) MS. M BHATTACHARJEE (R- 7) MR. A R SHOME MR A J GHOSH
43	Review.Pet./94/2019 IN WP(C)/3168/2012 (D/O)	PRADIP GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, EDU, "SC, SECONDARY EDUCATION", "SC, FINANCE".
44	WP(C)/3639/2019 WITH OFFICE NOTE	MAZAM ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M KHAN KAKALI DEVI	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED SC, SEC. EDU.
45	WP(C)/5724/2019	SARAT SAIKIA Versus ASSAM AGRICULTURAL UNIVERSITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R MAZUMDAR MR. P N GOSWAMI MRS P RAI MR H BEZBARUA MS. P K DEVI SC, AAU
46	I.A.(Civil)/2215/2020 IN WP(C)/7948/2018 (D/O) in WP(C)/7948/2018	HAMELA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. F A HASSAN	SC, ELEM. EDU MR A N AHMED (R-6) MR N AHMED (R-7) MR N ISLAM (R-7)
47	Cont.Cas(C)/196/2021 B/O	ATULANANDA MEDHI Versus PREETOM SAIKIA AND ORS.	MR. K R PATGIRI MR. S D ROY MS K DEKA	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MR. R MAZUMDAR (R-3)
48	Review.Pet./25/2023 IN WP(C)/5622/2021 (D/O)	ABDUL QAYYUM ALAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. D GHOSH MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, HIGHER EDU SC, AG SC, U G C
49	Cont.Cas(C)/107/2023	ASHUTOSH DAS Versus BIJOYA CHOUDHURY AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-2) MR S M T CHISTIE (r-6) MR S M T CHISTIE (r-6) MR. N J KHATANIAN(R-2)

50	Cont.Cas(C)/367/2023 FIXED	NILADRI SANKAR DAS AND 5 ORS. Versus NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	MR S M T CHISTIE
51	I.A.(Civil)/2082/2023 IN WP(C)/4731/2015 (D/O), WP(C)/6328/2018 (D/O) in WP(C)/6328/2018	X Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC	GA, ASSAM SC, BTC SC. EDU.
52	I.A.(Civil)/3678/2023 IN REVIEW PET./67/2020 (D/O), WP(C)/390/2018 (D/O) in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU
53	WP(C)/6921/2023 FIXED	SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU SC, BTC
54	WP(C)/7462/2023	LABANYA DEKA Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	Review.Pet./65/2024 IIN WP(C)/7913/2019 (D/O)	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS	MS. S BORA MR. P BORAH	GA, ASSAM SC, SEC. EDU.
56	I.A.(Civil)/1003/2024 in WP(C)/4418/2023	THE STATE OF ASSAM AND 3 ORS Versus JATISH CH. DEB		MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR
	WITH WP(C)/4418/2023	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/4661/2023	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
58	I.A.(Civil)/1283/2024 in WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	I.A.(Civil)/1865/2024 in WP(C)/1758/2024	SMTI. RINKU SWARGIARY Versus JURITI MEDHI BAISHYA AND 4 ORS	MR J ABEDIN MR. S C BISWAS MR. S C BISWAS MS. U NANDA MS A BORAH	SC, HIGHER EDU MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY SC, BTC
	WITH WP(C)/1758/2024	JURITI MEDHI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	SC, HIGHER EDU MR J ABEDIN (R-5) MR. S C BISWAS (R-5) MS. U NANDA (R-5) MS A BORAH (R-5) SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024

8)	MR. A K JAIN	08-10-2024	To	10-11-2024
9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
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11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3102/2024	JOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
2	Bail Appln./3131/2024	RAJ KUMAR SAHANI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. K K KALITA MR P H KONWAR	PP, ASSAM
3	Bail Appln./3133/2024	MAJIR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	Bail Appln./3140/2024	NEIHING DOUNGEL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./3150/2024	GOPINATH MURMU Versus THE STATE OF ASSAM AND ANR	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	PP, ASSAM
6	Bail Appln./3152/2024	HEMEN RAVA Versus THE STATE OF ASSAM	MR. A M BORA MRS. A GAYAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
7	Bail Appln./3173/2024	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
8	Bail Appln./3188/2024	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
9	Bail Appln./3189/2024	CHANMONI NAMASUDRA Versus THE STATE OF ASSAM AND ANR	A BORMAN B SONOWAL	PP, ASSAM
MOTION				
10	AB/2720/2024	ABID MAHAMMAD DIPTY ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
11	AB/2737/2024	SMTI. KAVERY DAS Versus THE STATE OF ASSAM	MS. D L DEKA MR. D UPAMANYA MS. I DAS	PP, ASSAM

12	AB/2761/2024	TAHIR ALI Versus UNION OF INDIA	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	SC, NCB
13	AB/2765/2024	BILLESWAR KALITA Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
14	AB/2772/2024	AFZAL ALI @ ABJAL SK Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA	PP, ASSAM
15	AB/2773/2024	RAHUL AMIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
16	AB/2777/2024	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
17	AB/2778/2024	MANTU DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM
18	AB/2783/2024	DR MAMINUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
19	AB/2786/2024	ADNAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
20	AB/2788/2024	IRSHAD ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./1289/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
22	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
23	Bail Appln./2649/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM @ MANGLU Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
24	Bail Appln./2721/2024 WITH OFFICE NOTE, FIXED	NASIR ALI @ NASIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S MUNIR MR. S R ISLAM	PP, ASSAM
25	Bail Appln./2765/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHIVA KHAKHLARY Versus THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	PP, ASSAM
26	Bail Appln./2818/2024 FIXED	SAPNANIL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./2871/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOYAD ABDUL ROUF @ RUFUL Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
28	Bail Appln./2927/2024 FIXED	MUSTAFIZUR MONDAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	
29	Bail Appln./2965/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD GULJHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
30	Bail Appln./3019/2024 FIXED	SMTI PUTULI DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BORUA MR T GOGOI	PP, ASSAM

31	Bail Appln./3041/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANISUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
32	Bail Appln./3060/2024 FIXED	NABAB IMDADUL CHOUDHURY Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
33	Bail Appln./3088/2024 FIXED	SMTI. ANITA DEKA Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
34	Bail Appln./3099/2024 FIXED	CHANDAN CHAKRABORTY Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
35	Bail Appln./3145/2024 FIXED	MIJANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
36	Bail Appln./3159/2024 FIXED	MUJAMMAL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
BAIL HEARING				
37	AB/2147/2024 FIXED	JABBAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
38	AB/2256/2024 WITH OFFICE NOTE, FIXED	SAMIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
39	AB/2329/2024 FIXED	PRANAB DOLEY AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
40	AB/2411/2024 FIXED	BAIBHAB BIKASH DAS Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
41	AB/2442/2024 FIXED	ASHAD ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
42	AB/2697/2024 WITH OFFICE NOTE, FIXED	HABIBUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED	MR. M R SODIAL (INFORMANT) PP, ASSAM
43	AB/2699/2024 FIXED	SAKAT ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
44	AB/2713/2024 FIXED	DEOBAR MILI @ DEBABOR Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
45	AB/2760/2024 FIXED	MD. MUKADIMIN J H TAPADAR AND 3 ORS. Versus THE STATE OF ASSAM	MS. S SEAL MR. B CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



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[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/525/2024	SUKUMAR SARKAR Versus DEVASHISH SHARMA AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	
2	Cont.Cas(C)/527/2024	M/S BIPUL SARMA Versus SHRI GYANENDRA PRATAP SINGH,	MR. T K MISRA DIPTI CHAKRAVARTY	
3	WP(C)/4744/2024	M/S D KUMAR AND COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE DEPTT.
4	WP(C)/4774/2024	GOLAM MUSTAFA Versus THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/2882/2024 in WP(C)/4774/2024	GOLAM MUSTAFA Versus THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
5	WP(C)/5239/2024	AKBAR ALI Versus THE STATE OF ASSAM AND 3 ORS	F K R AHMED MRS. H THAKURIA	SC, P AND R.D. GA, ASSAM
6	WP(C)/5252/2024 FIXED	MAFATLAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	DY.S.G.I. SC, EDU SC, SSA
7	WP(C)/5253/2024 FIXED	MAFATLAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, ELEM. EDU DY.S.G.I. SC, SSA
8	WP(C)/5268/2024	M/S S H TRADING Versus THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, P AND R.D. GA, ASSAM
9	WP(C)/5270/2024	BIDYUT THAKUR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
10	WP(C)/5273/2024	M/S EASTERN SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE

11	WP(C)/5275/2024	M/S YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
12	WP(C)/5284/2024	PALASH MONI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, PWD (BUILDING)
13	WP(C)/5289/2024	AKHTARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM
14	WP(C)/5291/2024 FIXED	ERSHAD IBRAHIM ZAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR M GOSWAMI MR R SINGHA MS S PATOWARY	GA, ASSAM SC, J M B
15	WP(C)/5292/2024	M/S SHIVAM TRADERS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI S HUSSAIN	SC, SSA
16	WP(C)/5304/2024	BIDYUT THAKUR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
17	WP(C)/5306/2024	BIDYUT THAKUR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
18	WP(C)/5310/2024	JAYANTA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
19	I.A.(Civil)/2902/2024 in WP(C)/1811/2023	MD. MANJUR ALAM Versus THE STATE OF ASSAM AND 7 ORS	MR S HOQUE	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
	WITH WP(C)/1811/2023	MD. MANJUR ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR S HOQUE	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
ADMISSION				
20	WP(C)/897/2017 WITH LCR	KISHLAY FOODS PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MS.S SENAPATI MR.B SHARMA MR.S SHARMA MR.P DEKA MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MD.ASLAM	MR.A DASGUPTA(Sr.Adv.)(R-3) GA, ASSAM MR.A D CHOUDHURY(R-3) MRS.B DAS(R-3) MR. S DEKAR-3 MS.B DAS(R-3) MR.S R MOLLAH(R-3)
21	WP(C)/4808/2023 B/O	DEBAJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, P H E
22	WP(C)/901/2024 FIXED	ABDUL BACHIT Versus THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE
23	I.A.(Civil)/2839/2024 FIXED in WP(C)/210/2024	OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS Versus M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR	MR. D SAIKIA MS N K DEVI MR N ANIX SINGH MS. PADMINI BARUA	MR K P PATHAK

	WITH WP(C)/210/2024	M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR Versus OIL AND NATURAL GAS CORP LTD AND 4 ORS	MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR G N SAHEWALLA (r-1 to 5) MR. D SAIKIA(R-1 TO 5) MS N K DEVI MS N K DEVI MR N ANIX SINGH(R-1 TO 5) MR N ANIX SINGH(R-1 TO 5) MS. PADMINI BARUA(R-1 TO 5) SC, ONGC MR. N A SINGH GA, ASSAM
24	WP(C)/3472/2024	PAWAN KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	
25	WP(C)/4089/2024 FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
26	WITH WP(C)/4403/2024	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
27	WP(C)/5294/2024 FIXED	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MS P.HAZARIKA MR. S AHMED MS A.DAS	DY.S.G.I.
ORDERS				
28	Cont.Cas(C)/664/2022	SUBAL CHANDRA SAHA Versus ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-3) MR. B CHOUDHURY (r-1,3) MR P NAYAK (r-1,3)
29	Cont.Cas(C)/669/2022	FAZLUL MANNAN Versus ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	MR. D SAIKIA(R-2) MR. B CHOUDHURY MS. R B BORA(R-2) MR P NAYAK
30	WP(C)/3536/2022	RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
31	Cont.Cas(C)/101/2023	BHOLA BORAH Versus PABITRA KHOUND AND 2 ORS.	MR. S K DAS MR R KARIM	
32	Cont.Cas(C)/251/2023	NABAJEET DAS Versus ANURAG GOEL, I.A.S. AND ANR.	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	MR. D SAIKIA (r-2) MR. B CHOUDHURY (r-2) MS. R B BORA (r-2)
33	Cont.Cas(C)/287/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus MRIDUL DAS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. R DHAR(R-1) MS TOSHISENLA(R-1) A LONGKUMER(R-1)
34	WITH Cont.Cas(C)/283/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus BULU RANJAN DEKA	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	
35	WITH Cont.Cas(C)/284/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus MRIDUL DAS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	

36	WITH Cont.Cas(C)/285/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus KALYAN KUMAR SARMA	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	
37	WITH Cont.Cas(C)/286/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus DIPAK BAISHYA	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MS M DAS
38	WITH Cont.Cas(C)/288/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus BISHNU PRASAD BORAH	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. D NATH
39	WITH Cont.Cas(C)/303/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus MUKUT KAKATI	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. B GOGOI (R-1) MR M BHUYAN (R-1)
40	WP(C)/4494/2023 CAVT. NO.08222/023, CAVT./822/2023, WITH OFFICE NOTE	RANGAGORAH FISHERMEN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR. D. BORAH	GA, ASSAM
41	MC/72/2024 in Review.Pet./138/2022	ASSAM GOVERNMENT MARKETING CORPORATION LTD AND ANR Versus LONI BHAGAWATI	MR. R DHAR	
42	Cont.Cas(C)/298/2024	M/S VAGDEVI PRINTERS AND STATIONER Versus SHRI BISWARANJAN SAMAL AND TWO ORS	MS. L BARMAN	MR. D NATH (R-1,3) O ASSUMI (R-1,3) MS. M SHARMA (R-3)
43	I.A.(Civil)/3177/2024 in WP(C)/181/2023	TAFARJUL HUSSAIN, Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED	GA, ASSAM SC, WATER RESOURCE
	WITH WP(C)/181/2023	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
8)	MR. A K JAIN	08-10-2024	To	10-11-2024
9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/491/2024	FORIZ UDDIN LASKAR AND ANR Versus SRI JAY SHIVANI, IAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
2	WP(C)/1368/2024	GITASHRI TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, IRRIGATION
3	WP(C)/4455/2024	BINOY KR RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM
4	WP(C)/4759/2024 FIXED	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. Z ISLAM	SC, P AND R.D. GA, ASSAM
5	WP(C)/5234/2024	AJAHAR KHAN Versus THE UNION OF INDIA AND 2 ORS	MR. M K SARMA MRS. M. BARUAH BHUYAN MS. S S SAIKIA	DY.S.G.I.
6	WP(C)/5238/2024 FIXED	GOPAL DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR D S DEKA	SC, FOREST
7	WP(C)/5260/2024	MAHENDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY MR. P J DAS	SC, FINANCE
8	WP(C)/5271/2024	NABUL DUWARAH Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.
9	WP(C)/5278/2024 FIXED	NABARANJAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR R P SHARMA MRS. R RONGMEI	SC, REVENUE
10	WP(C)/5280/2024	NABAJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR M RANA MD M HOQUE	SC, APSC DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
11	WP(C)/5283/2024	SANSUMA BORO Versus THE UNION OF INDIA AND 8 ORS	MR M AHMED A. K. KANU	DY.S.G.I.

12	WP(C)/5288/2024	BEAUTY LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. S UDDIN MR. S S AHMED S SULTANA	GA, ASSAM
13	WP(C)/5293/2024	NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM SC, FINANCE DEPTT. SC, F C I
14	WP(C)/5301/2024	BASANTA BORUAH Versus THE STATE OF ASSAM AND 8 ORS	MR N SARMA	GA, ASSAM SC, SEC. EDU. SC, SLRC SC, HEALTH
15	WP(C)/5302/2024	KHADIJA BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, AG SC, TRANSPORT DEPARTMENT, ASSAM
16	WP(C)/5303/2024	RABUL SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HANDLOOM, TEXTILE AND SERICULTURE
17	WP(C)/5305/2024	KHAIRUN NESSA @ KHAIRUN BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
18	WP(C)/5307/2024	MANIRAM HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
19	WP(C)/5317/2024	MOHAN DOLEY Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR. U SARMA MR P BORAH MR P P PHUKAN	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
20	I.A.(Civil)/3040/2024 in WP(C)/2186/2023	SAMSUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS.	DR G J SHARMA	SC, WATER RESOURCE
	WITH WP(C)/2186/2023	SAMSUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR G J SHARMA	SC, WATER RESOURCE
21	I.A.(Civil)/3175/2024 in Cont.Cas(C)/330/2016	GAJIUR RAHMAN Versus RAJIV MEHRISI and 4 ORS	MR. R MAZUMDAR	MR. S C KEYAL
	WITH Cont.Cas(C)/330/2016	GAJIUR RAHMAN Versus RAJIV MEHRISI and 3 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR. S C KEYAL MS. P BARUAH MS G SARMAH
ADMISSION				
22	WP(C)/9441/2019 FIXED	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
	WITH WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
	WITH WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
25	WP(C)/5439/2022	BIDYADHAR CHINTEY Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
26	WP(C)/160/2023	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
27	WP(C)/1968/2023	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE

28	WP(C)/5099/2023	MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	SC, HEALTH
29	WP(C)/6317/2023	VINOD KUMAR MEENA Versus THE UNION OF INDIA AND 8 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MR H GUPTA DY.S.G.I.
30	WP(C)/293/2024	ATUL TIMUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR B GOGOI (SC, GAD)
31	WP(C)/984/2024	ANOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. A A MONDAL (r-5) M KHATUN (r-5) SC, HEALTH
32	WP(C)/1231/2024	SAJEDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR R P SHARMA (r-5) MR. B CHOWDHURY(R-6) MS. T SOM (r-5) MR A AKBAR(R-6) SC, HEALTH
33	WP(C)/1262/2024	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
34	WP(C)/1277/2024	MUSTAQUE AHMED MAZUMDER Versus THE SECY TO THE GOVT OF ASSAM, DEPARTMENT OF SCHOOL EDUCATION AND 4 ORS	MS B DEVI MS. S BORA MR. P BORAH	MR. A R BHUYAN (r-3,4,5) MR N Z CHOUDHURY (r-3,4,5) MR N A MAZARBHUIYA (r-3,4,5) SC, SEC. EDU. SC, BTC
35	WP(C)/1555/2024	GIAS UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
36	WP(C)/3220/2024	ABDUL HAI Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA	GA, ASSAM SC, FINANCE
37	WP(C)/3566/2024 CAVT. NO.06732/024,	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
38	WP(C)/3690/2024	BANERTIC MOCHAHARY @ BENARTIC MOCHAHARY Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH MR. R D PHUKAN	GA, ASSAM
39	WP(C)/3900/2024	SHYAMALI MURMU Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG MR R DHAR, SC, WPT SC, BTC SC, FINANCE
40	WP(C)/4096/2024	AFINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
41	WP(C)/4370/2024	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
42	WP(C)/4417/2024	G. KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.
ORDERS				
43	WP(C)/3127/2023	LALITA KAIBARTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM

44	WP(C)/3933/2023	MALATI BORO AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
45	WP(C)/4610/2023	DURGA GAUTOM AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, HEALTH SC, FINANCE
46	WP(C)/5531/2023	SMTI. BHANU BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
47	WP(C)/5678/2023	S/356343F HAV/ORL KULDEEP SINGH Versus THE UNION OF INDIA AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	MR. B CHAKRAVARTY DY.S.G.I.
48	WP(C)/5750/2023	MIRZA FAROOQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN	SC, ELEM. EDU GA, ASSAM MR. B CHOWDHURY (R 5) SC, HEALTH
49	Cont.Cas(C)/51/2024	RUNU DAS Versus DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA
	WITH			
50	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
51	I.A.(Civil)/111/2024 in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	WITH WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
	WITH			
52	WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
	WITH			
53	WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
	WITH			
54	WP(C)/4835/2023	DEVOJANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY	GA, ASSAM SC, AFDC
55	Cont.Cas(C)/467/2024 FIXED	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA Versus RAJEN PHUKAN	MR. A GANGULY MR. A DUTTA	
56	WP(C)/3153/2024 FIXED	SAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	GA, ASSAM MS. R DEKA(R-8) SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
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9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/7202/2018 WITH LCR	JAYANTI DAS Versus UNION OF INDIA AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 WP(C)/7208/2018 WITH LCR	BISWAJIT SHILL Versus THE UNION OF INDIA AND 8 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3 WP(C)/7270/2018 WITH LCR	MAYNUL HOQUE @ MD. MAYNAL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MS F N AHMED MR. N UDDIN MR. M ISLAM MR. GOLAM SAROWAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
WITH 4 WP(C)/7200/2018	AYNAL HOQUE @ MD. AYNAL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR G SAROWAR MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5 WP(C)/7644/2018 WITH LCR	HALIMA NESSA @ HALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6 WP(C)/7749/2018 WITH LCR	DULAL RAY Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7 WP(C)/7753/2018 WITH LCR	MEJBHAN BIBI @ MOZBHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/232/2019 WITH LCR	ABDUL ADUD Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/2855/2021 WITH LCR	MUSSTT MAMTAZ BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/4707/2024 FIXED	RUP BHANU BEWA Versus THE UNION OF INDIA AND 4 ORS	MR. U PATHAK MR S DIFUSA MR. D J DAS MR N RAY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4891/2024 B/O	ANOWAR HUSSAIN @ ANAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/5231/2024	SANORA KHATUN @ SANIARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA MR. A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5232/2024	AYSHA KHATUN @ AYSA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5282/2024	JANGSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5285/2024	SOLEMAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I CHOUDHURY R L CHUTIA	DY.S.G.I.
ADMISSION				
16	WP(C)/770/2020 WITH LCR	RUKIYA KHATUN @ ROKIYA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MD R ISLAM MR S JAFRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/1094/2020 WITH LCR	MONOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR R ISLAM MR M MONDAL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/1123/2020 WITH LCR	JAHIRAN NESSA AHMED @ JAHIRAN MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/1126/2020 WITH LCR	KHAIRUL ISLAM Versus UNION OF INDIA AND 6 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/1177/2020 WITH LCR	HABIJA KHATUN @ HABIJA KHATOON @ HABIZA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/1364/2020 WITH LCR	SUNITY RAY @ SUNITY SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MR. S K ROY MRS. M M ROY MS P M SARMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/1486/2020 WITH LCR	RASHIDA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. P SHARMAH MR. M KHATANIR MS. C DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

23	WP(C)/1516/2020 WITH LCR	SAHIDUL SK. @ SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MRS. S CHAKRABORTY (LEGAL AID COUNSEL) MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/1692/2020 WITH LCR	MD MUSTAFA HUSSEN @ MD MOSTAFA HUSSEN Versus THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/1869/2020 WITH LCR	MOFIZ UDDIN @ MAHEZ ALI @ MOHESH ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/2340/2020 WITH LCR	IBRAHIM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/2746/2020 WITH LCR	SUFIA BIBI @ CHUFIA BIBI Versus UNION OF INDIA AND 6 ORS	MS. J PAUL MS. M PATHAK MS S BHOWMICK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/149/2021 WITH LCR	ARATI ARJYA Versus THE UNION OF INDIA AND 5 ORS	MR. R C SAIKIA MR. M CHETIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/607/2021 WITH LCR	SUBHAS CH. DAS Versus THE UNION OF INDIA AND 7 ORS.	MRS DIPANJALI BORPUJARI MR. A DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, ECI
30	WP(C)/653/2021 WITH LCR	SALEHA KHATUN AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/829/2021 WITH LCR	SAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/836/2021 WITH LCR	GIYAS UDDIN @ GIYAJ UDDIN @ GIJAJ UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/914/2021 WITH LCR	SHUKUR ALI @ SUKUR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. B ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/1241/2021 WITH LCR	MD. FARID UDDIN @ FARIZ UDDIN @ PHARIJ AHMED Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/3344/2021 WITH LCR	ROISUDDIN ALIAS MD. RAISUDDIN ISLAM Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/3364/2021 WITH LCR	JAKIR HUSSEIN @ ZAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	WP(C)/3507/2021 WITH LCR	FULJAN BEGUM @ FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	ASSTT.S.G.I.

ORDERS

38	Review.Pet./111/2021 IN WP(C)/3889/2019 (D/O)	SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC A W AMAN MR SARFRAZ NAWAZ ASSTT.S.G.I. SC, ECI SC, F.T
39	W.P.(Cri.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
40	WITH W.P.(Cri.)/6/2022	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
41	W.P.(Cri.)/32/2022	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
42	Review.Pet./36/2022 IN WP(C)/2587/2019 (D/O), WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	Review.Pet./173/2022 IN WA/394/2016 (D/O), WITH LCR	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
44	W.P.(Cri.)/33/2023	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
45	Review.Pet./75/2023 IN WP(C)/5697/2019 (D/O)	BANESA KHATOON (BEGUM) Versus THE UNION OF INDIA AND 6 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
46	Review.Pet./79/2023 IN WP(C)/3484/2019 (D/O)	DIPALI BISWAS Versus UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
47	W.P.(Cri.)/13/2024	NANDA RANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
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9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024

12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./37/2024	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	WITH I.A.(Civil)/3160/2024 in Mat.App./37/2024	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
2	CRL.A(j)/78/2024	RAMESWAR HAZARIKA Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(j)/80/2024	RAJESH MURHA Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(j)/81/2024	SUNIRAM MARDI Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(j)/82/2024	DUDHNATH SATNAMI Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(j)/83/2024	BISHAL PRAJA @ BISHAL PARGA Versus THE STATE OF ASSAM		PP, ASSAM
7	CRL.A(j)/86/2024	LAXMAN TAMANG Versus THE STATE OF ASSAM		PP, ASSAM
8	Crl.A./319/2024	MUBASIR IQBAL BAHAR Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/931/2024 in Crl.A./319/2024	MUBASIR IQBAL BAHAR Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
9	Crl.A./327/2024	MASUK UDDIN LASKAR @ MASUK AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

	WITH I.A.(CrI.)/958/2024 in CrI.A./327/2024	MASUK UDDIN LASKAR @ MASUK AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
10	CrI.A./332/2024	PAPPA ALI @ KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM
	WITH I.A.(CrI.)/971/2024 in CrI.A./332/2024	PAPPA ALI ALIAS KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM
11	CrI.A./334/2024	MD. IQBAL HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/979/2024 in CrI.A./334/2024	IQBAL HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
ORDERS				
12	CrI.L.P./12/2023 2 Y 0 M 2 D :WITH OFFICE NOTE in CrI.A./3151/2023	THE STATE OF ASSAM Versus MD. ZAKIR HUSSAIN	PP, ASSAM	MR A A DEWAN MR M K DAS MR H A RASHID
	WITH CrI.A./3151/2023 (Filing Number)	THE STATE OF ASSAM Versus MD. ZAKIR HUSSAIN A		
13	I.A.(CrI.)/542/2024 WITH OFFICE NOTE in CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS. P B BORDOLOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
HEARING				
14	CRL.A(J)/9/2018 7 Y 11 M 13 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
15	CRL.A(J)/109/2019 5 Y 3 M 28 D :WITH LCR - 7 (SEVEN) FILES, P.B. - 2	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
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12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024



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[For Monday,21st October 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	I.A.(Civil)/3091/2024 WITH ENQUIRY REPORT, FIXED in El.Pet./1/2024 WITH El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY E	MR. D SAIKIA MR P NAYAK MS. PADMINI BARUA	MR K P PATHAK
		HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)

LEAVE NOTE OF ADVOCATES FOR 21/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5138/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
2	WP(C)/5141/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
3	Cont.Cas(C)/500/2024 FIXED	RUKMINI DAS ALIAS RUKMINI TALUKDAR Versus GYANENDRA DEV TRIPATHI IAS AND ANR	MR. R Deka	MS. P R MAHANTA SC, REVENUE AND DISASTER MANAGEMENT DEPT
4	Cont.Cas(C)/528/2024	KISHORE ROY Versus SMTI. MALA MANDAL	MR. T R SARMA MR. A K ROY MR M KASHYAP	
5	WP(C)/4746/2024	DHIRESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	GA, ASSAM SC, REVENUE
6	WP(C)/4771/2024	JEETENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	GA, ASSAM SC, REVENUE
7	WP(C)/4948/2024	ARUP BORAH AND 6 ORS Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 7 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	GA, ASSAM SC, NHAI SC, PWD SC, REVENUE
8	WP(C)/5130/2024	JULEKHA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY MS F N ZAMAN	GA, ASSAM SC, REVENUE
9	WP(C)/5132/2024 FIXED	SONADHAN CHAKMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN P SINGH	GA, ASSAM SC, K A A C
10	WP(C)/5153/2024	MANIK ULLAH Versus THE UNION OF INDIA AND 5 ORS	MR. M ALI H R KHAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/5233/2024	UDIT TIBREWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION

12	WP(C)/5255/2024	DIGANTA KUMAR DAS Versus THE UNION OF INDIA AND 6 ORS	MR. S NATH MR P K KALITA	GA, ASSAM DY.S.G.I. SC, REVENUE
13	WP(C)/5279/2024	NUR ABBAS AND 10 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, HEALTH
14	WP(C)/5281/2024	RAJENDRA NATH RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A DAS	GA, ASSAM DY.S.G.I. SC, REVENUE
ORDER NO STEPS				
15	WP(C)/2076/2021	LABANYA GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	SC, PNB
16	WP(C)/302/2022	GHANASHYAM TELI Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA TUN RAJKHOWA MR. R BORA	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
17	I.A.(Civil)/3098/2024 in WP(C)/631/2024	GUNU ALI @ MOHSIN ALI Versus THE UNION OF INDIA AND 3 ORS	MD B ISLAM MD B ISLAM MR S HUSSAIN MR. S S AHMED S SULTANA	MR. P K MUNIR MR B P SARMAH (r-3) ASSTT.S.G.I.
WITH				
	WP(C)/631/2024	MD. MOKIBUR RAHMAN Versus THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	MR. JYOTIRMOY ROY (r-3) MR. S SARMA (r-3) MR B P SARMAH (r-3) B SAHA (r-3) ASSTT.S.G.I.
ADMISSION				
18	WP(C)/3427/2017	PRAMOD DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
19	WP(C)/8563/2018	DIPU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	MR. S C KEYAL GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT) SC, CBI
20	WP(C)/546/2019 FIXED	AKLA ORANG AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE
21	WP(C)/4697/2019 B/O	BHARATI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. N ALAM SC, G M D A
22	WP(C)/1681/2020 WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
23	WP(C)/2939/2021	M.M. CARBON PRODUCTS (P) LTD. AND ANR. Versus YEAST INFRASTRUCTURES PVT. LTD.	MR. D BARUAH MR. A I Ali MR A BHUYAN	MR. H. BURAGOHAIN (R-1) MS A DEVI (R-1) MS. H BORAH (R-1)
24	WP(C)/3976/2021	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)

25	WP(C)/6888/2021	HASNINE ALAM AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	MR. K GOGOI, GA, ASSAM SC, GHC SC, FINANCE
26	WP(C)/7101/2021 WITH LCR	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
	WITH			
27	WP(C)/7425/2022	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
28	WP(C)/7392/2021 FIXED	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
29	WP(C)/925/2022	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
	WITH			
30	WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
	WITH			
31	Cont.Cas(C)/701/2023	THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR Versus NARAYAN KONWAR AND ANR	MR B SINHA MR. H ISLAM	
	WITH			
32	WP(C)/3575/2023	THE BIKRAMPUR COOP SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA	SC, CO OP
33	WP(C)/2511/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
34	WP(C)/3089/2022 FIXED, PERSONAL APPEARANCE AT 10:30 AM	NARA SING SAW ADN 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, BTC
35	WP(C)/6864/2022	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
36	WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
37	WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

38	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
39	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
40	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
41	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
42	WP(C)/1055/2023	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	WITH I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
43	WITH WP(C)/2640/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
44	WP(C)/1883/2023	MADHUMITA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r-7) MR. R K D CHOUDHURY (r-7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC
45	WP(C)/2104/2023	SUDARSHAN KRISHNA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC

46	WP(C)/7607/2023 B/O	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
47	WP(C)/363/2024	PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
48	WP(C)/4207/2024	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
WITH				
49	WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
ORDERS				
50	WP(C)/214/2021	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r-7) MS K SARMA (r-7)
51	WP(C)/1706/2022	OMAR ALI SK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MS. R. S. CHOUDHURY, SC, ASLSA
52	WP(C)/1180/2023	LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION Versus THE STATE OF ASSAM AND 16 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, TRANSPORT
53	WP(C)/1204/2023 CAVT. NO.15612/022,	MUSTAKIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM MR. A MANNAF FOR CAVEATOR SC, REVENUE
54	WP(C)/3626/2023	DARRANG MAGIC, MAXIMO, SUPRO OWNERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA	GA, ASSAM SC, TRANSPORT
55	WP(C)/4367/2023 FIXED, WITH OFFICE NOTE	M/S MD ALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MR. A GANGULY MR. A DHANUKA MR S K SAHA MS. H JAIN	SC, GST DR. B N GOGOI
56	WP(C)/5331/2023 B/O, WITH OFFICE NOTE	AMANUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR D BARMAN	GA, ASSAM MR H SARMA (R-1) SC, U D D
57	Cont.Cas(C)/80/2024 FIXED	NAYANJYOTI KHATANIAR Versus RAJ CHAKRABORTY AND 3 ORS.	MR. M DAS P BORAH	MR. R BORPUJARI MR. R DHAR (r-1) MS TOSHISENLA (r-1) A LONGKUMER (r-1) SC, FINANCE DEPTT.
58	WP(C)/2060/2024	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
59	I.A.(Civil)/2756/2024 in WP(C)/5527/2019	HUSSAIN AHMAD Versus MUZAHIDUL ALOM AND 3 ORS.	MR. R ALI MR M SHELMIM	MR. K KALITA MR H GUPTA MR. S BARTHAKUR

	WITH WP(C)/5527/2019	MUZAHIDUL ALOM Versus THE UNION OF INDIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	MR. R ALI (r-4) MR M SHELM (r-4) MR. S S ROY MR H GUPTA (C.G.C.) MR H A AHMED (r-4) MR. S BORTHAKUR ASSTT.S.G.I.
60	I.A.(Civil)/2764/2024 in WP(C)/1615/2024	MONIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS	GA, ASSAM
	WITH WP(C)/1615/2024	MONIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM SC, GHC
61	WP(C)/3732/2024	KALYAN JYOTI SHYAM BAILUNG Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	GA, ASSAM SC, GHC
62	WP(C)/4220/2024 FIXED	HILAL UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
8)	MR. A K JAIN	08-10-2024	To	10-11-2024
9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3098/2024	MD ABDUL ROUF Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	Bail Appln./3104/2024	NURJAHAN BEGUM @ NURJAN BEGUM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
3	Bail Appln./3147/2024	MANOJ KUMAR GUNECHA Versus THE STATE OF ASSAM	MR A R BHUYAN MS. A. BORAH MR N A MAZARBHUIYA	PP, ASSAM
4	Bail Appln./3160/2024	HRISHIKESH BARUAH Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
5	Bail Appln./3179/2024	ABDUL RASHID Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
6	Bail Appln./3190/2024	KABIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
7	Bail Appln./3191/2024	JAMIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
8	Bail Appln./3194/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	Bail Appln./3195/2024	FARUK HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS N ISLAM MS S ISLAM	PP, ASSAM
MOTION				
10	AB/2705/2024	PERBINA BEGUM @ PARBINA BEGUM AND ANR Versus THE STATE OF ASSAM	MS. P KHATUN SAMIM RAHMAN	PP, ASSAM
11	AB/2708/2024	NIRAJ KHEMKA Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
12	AB/2721/2024	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM

13	AB/2729/2024	TAHIRAN NESSA Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
14	AB/2730/2024	NEKIBUR RAHMAN @ NAKIB UDDIN AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN MR A AHMED	PP, ASSAM
15	AB/2733/2024	UKIL ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
16	AB/2742/2024	SWMKHWR BORO Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
17	AB/2745/2024	SMTI BINA GUNECHA AND ANR Versus THE STATE OF ASSAM	MR. A R BHUYAN MS. A. BORAH MR N A MAZARBHUIYA	PP, ASSAM
18	AB/2751/2024	MD. ARIF RAJ Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
19	AB/2752/2024	RANJIT GOGOI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
20	AB/2762/2024	MD. MONOWAR HUSSAIN @ ALI Versus THE STATE OF ASSAM	MR. J KALITA	
21	AB/2763/2024	DIPJYOTI BORUAH AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
22	AB/2764/2024	ABDUL KUDDUS MOLLAH @ ABDUL KUDDUS AND 2 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	
23	AB/2766/2024	ALIZA AKHTARA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
24	AB/2771/2024	PARITOSH NATH AND 3 ORS. Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
25	AB/2774/2024	AZIZUR SK AND 2 ORS Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
26	AB/2775/2024	BIJU RAY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	AB/2779/2024	MANTU DEBNATH Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
28	AB/2781/2024	DEBANGO BORO @ DEBANGO BARO Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS	PP, ASSAM
29	AB/2782/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	AB/2784/2024	BANAJIT KAKATI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
31	AB/2787/2024	MANIRUDDIN SK Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM

ADMISSION

32	Review.Pet./83/2021 WITH LCR	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	WITH I.A.(Civil)/1551/2021 in Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
33	WITH CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA
	WITH I.A.(Civil)/2559/2023 in CRP/45/2021	M/S J A BROTHERS Versus ENGINEERING PROJECT (INDIA) LTD AND 3 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	MR. P GOSWAMI
<u>BAIL HEARING (BA)</u>				
34	Bail Appln./2785/2024 FIXED	SAFIK ALI ALIAS SHAFIK ALI Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
35	Bail Appln./2878/2024 FIXED	RUHUL AMIN Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
36	WITH Bail Appln./2879/2024	FAIJUR ALI Versus THE STATE OF ASSAM	Mr M U Ahmed	PP, ASSAM
37	Bail Appln./2893/2024 FIXED	SAJIM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
38	Bail Appln./2906/2024 FIXED	PATHIK SIL @ PRATIK SHILL Versus THE STATE OF ASSAM	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
39	Bail Appln./2936/2024 B/O	DIGANTA DAS Versus THE STATE OF ASSAM	MR S SARMA MR. N K DAS MR. P DUTTA	PP, ASSAM
40	Bail Appln./2984/2024 FIXED.	PORISHMITA BAISHYA PHUKAN @ PORISHMITA PHUKAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	WITH Bail Appln./3105/2024	DULAL BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
42	Bail Appln./3032/2024 FIXED	MD. ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM

43	Bail Appln./3059/2024 FIXED	DEBASISH DEBNATH @ MITHUN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
44	Bail Appln./3116/2024 FIXED	ABDUL ALIM BARBHUIYA @ SABU AND ANR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
45	Bail Appln./3148/2024 FIXED	TULLDDI ALI @ TULLADI ALI @ KULLADI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM

BAIL HEARING

46	AB/282/2024 FIXED	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
47	AB/1612/2024 FIXED	RAMPRINT GOALA AND 9 ORS. Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
48	AB/1624/2024 FIXED	MRS. DIPA DEKA MAHANTA Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
49	AB/1693/2024 FIXED	JITUL SWARGIARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH M. BORUAH	PP, ASSAM
50	AB/1707/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DIPAK MIZAR @ DEEPAK MIJAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
51	AB/1847/2024 FIXED	MANJUR AHMED TAPADAR Versus THE STATE OF ASSAM	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
52	AB/2200/2024 FIXED	KRISHNA BAHADUR SARKI ALIAS MIZAR AND ANR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
53	AB/2257/2024 FIXED	MD ILIAS AHMED AND 6 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
54	AB/2261/2024 FIXED	SMTI. KHIRESWARI SAIKIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
55	AB/2264/2024 FIXED	MOYNAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
56	AB/2438/2024 FIXED	MOGRAB ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
57	AB/2453/2024 FIXED	EZAMUL HAQUE Versus THE STATE OF ASSAM,	MD. I HUSSAIN MR. A K DAS	PP, ASSAM
58	AB/2757/2024 FIXED	BRAJO @ BROJO KISHORE BORA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

ORDERS

59	I.A.(Civil)/737/2024 PART-HEARD in Arb.A./8603/2023 WITH Arb.A./8603/2023 (Filing Number)	JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT. JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT. A	MR R KALITA	GA, MIZORAM
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WITH
[MC/19/2024](#)

JOHNSON EASTERN POWER

MR ARNAB BISWAS

Versus

THE ENGINEER IN CHIEF,

MANISH KUMAR AGARWAL

MR. S ISLAM

MR M BASUMATARI (R-2)

Versus

THE STATE OF ASSAM AND ANR

MR A HAWARI

PP, ASSAM

60 [I.A.\(Cr.\)/799/2023](#)
AB 2355/2019(D/O), WITH OFFICE
NOTE, FIXED
in AB/2355/2019

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
8)	MR. A K JAIN	08-10-2024	To	10-11-2024
9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/102/2024	JITUMONI SALOI @ HALOI AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
2	CRP/103/2024	THE NATIONAL INSURANCE COMPANY LTD Versus RUKMINI DEVI	MR. P J BARMAN MS P PHUKAN	
3	CRP(IO)/407/2024	JIL HUSSAIN AND 7 ORS Versus NURUL ISLAM AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR (R-1,2) MR. S I TALUKDAR(R-1,2)
4	CRP(IO)/410/2024	SIBCHARAN BARMAN Versus SMT. PUNYA BARMAN AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	
5	CRP(IO)/411/2024	RABI SHARMA AND 3 ORS Versus SUDISH SAH	MR K BHATTA MR D GOSWAMI MR K BARMAN MR S AFRIDI	
6	CRP(IO)/412/2024	MD IDRISH ALI Versus ABDUL KUDDUS @ KUDDUS ALI	MR. B K DAS MR H P GUWALA H P NEOG	
ADMISSION				
7	RFA/53/2024 B/O	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	
	WITH I.A.(Civil)/2554/2024 in RFA/53/2024	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	
8	CRP(IO)/222/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)

9	WITH CRP(IO)/408/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	
10	MACApp./535/2024	BAHARI KHATUN AND 3 ORS Versus NEW INDIA ASSURANCE COMPANY LTD	MR. R Deka S I AKAND	
11	MACApp./536/2024	DIBAKAR MEDHI Versus UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
12	MACApp./537/2024	M/S NEW INDIA ASSURANCE CO LTD Versus AYESHA BEGUM AND 2 ORS	MR. K K BHATTA	
	WITH I.A.(Civil)/3164/2024 in MACApp./537/2024	M/S NEW INDIA ASSURANCE CO LTD Versus AYESHA BEGUM AND 2 ORS	MR. K K BHATTA	
13	MACApp./538/2024	KAMINI RAY AND ORS Versus THE MANAGER (LEGAL CLAIMS) AND ORS	MR. DITUL DAS MS TINLUNG	
14	MACApp./539/2024	HABEJ ALI Versus PRANAB BAISHYA AND ANR	MR. A BHATTACHARYYA	
15	MACApp./540/2024	ABU TAHER MAJUMDER Versus NATIONAL INSURANCE COMPANY LTD AND ORS	MR. DITUL DAS MS TINLUNG	
16	WP(C)/4253/2024 FIXED	HARSHIT SANDILYA Versus THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	MR H GUPTA (CGC) DY.S.G.I. SC, SEC. EDU.
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/187/2024 FIXED	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA	
	WITH I.A.(Civil)/3118/2024 in RSA/187/2024	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA	
18	RSA/190/2024	ATIBAR RAHMAN Versus SOFIAR RAHMAN AND 4 ORS	MD. S ISLAM MS M DAS MR. M DEKA	
	WITH I.A.(Civil)/3157/2024 in RSA/190/2024	ATIBAR RAHMAN Versus SOFIAR RAHMAN AND 4 ORS	MD. S ISLAM MS M DAS MR. M DEKA	
19	RSA/191/2024 CAVT. NO.08032/024,	HAREN DEKA Versus BANI KANTA SARMA AND 5 ORS	MR P K KALITA MR K TALUKDAR	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
	WITH I.A.(Civil)/3158/2024 in RSA/191/2024	HAREN DEKA Versus BANI KANTA SARMA AND 5 ORS	MR P K KALITA MR K TALUKDAR	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
20	RSA/192/2024	ATIKUL ALI AND 4 ORS Versus RUKITUN NESSA AND 10 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	
	WITH I.A.(Civil)/3159/2024 in RSA/192/2024	ATIKUL ALI AND 4 ORS Versus RUKITUN NESSA AND 10 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	

21	RSA/194/2024 WITH I.A.(Civil)/3181/2024 in RSA/194/2024	DEBESWAR BORO AND ANR Versus SUSHILA DEVI SHARMA DEBESWAR BORO AND ANR Versus SUSHILA DEVI SHARMA	MR. SURAJIT DAS MR. P P DAS MR. N HALOI MR. SURAJIT DAS MR. P P DAS MR. N HALOI	
<u>ORDERS</u>				
22	RSA/88/2009 WITH LCR, FIXED	MAHBUR RAHMAN PRADHANI. Versus MIR SHAHDAT ALI and ANR.	MR. M A SHEIKH MRM RAHMAN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
23	MACApp./566/2018 WITH I.A.(Civil)/2287/2018 in MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD Versus ANJU DEVI AND 6 ORS UNITED INDIA INSURANCE CO. LTD Versus ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MR. R C PAUL MR T KALITA MS. M BORUAH MR. A KAKATI MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) SATYABRATA SARMA(R-1) A K MISHRA(R-1) MRS. S ROY (R1) MR. R GOSWAMI MS. J GOGOI (R1) MS. M SAIKIA MR J K Bhuyan(R-1) MR. U BHATTACHARYA (R1) MS. P BORTHAKUR MR. M ALAM(R-1) MR. T P DAS (R1) MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)
24	MACApp./898/2018 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PONITA THAOSAN AND 6 ORS	MS. P DEBNATH MR. R C PAUL MS N RAJKONWAR	MR A ALI MS. M KHATUN
25	I.A.(Civil)/2445/2018 FIXED in RFA/77/2018 WITH RFA/77/2018 WITH I.A.(Civil)/2446/2018 in RFA/77/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA MR. J H SAIKIA	MR. S P ROY MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR A K RAI MR. T A CHOUDHURY (R2) MS. N RAI
26	I.A.(Civil)/2698/2018 FIXED in RFA/88/2018 WITH RFA/88/2018 WITH I.A.(Civil)/2699/2018 in RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA MR. J H SAIKIA	MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1) MR. S P ROY (R1) MS. N RAI (R1)
27	WITH RFA/310988/2017 (Filing Number)	SMT MAKANI DAS and 6 ORS Versus SHRI RADHA RAMAN KHATUWALA and ANR	MR. J H SAIKIA	

28	MFA/20/2023 WITH LCR, FIXED	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE .	MRS. A GAYAN	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI
29	WITH MFA/43/2024	UNION OF INDIA Versus M/S VINAYAK LOGISTIC	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI
	WITH I.A.(Civil)/2182/2024 in MFA/43/2024	UNION OF INDIA Versus M/S VINAYAK LOGISTIC	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
30	I.A.(Civil)/19/2024 in MACApp./15602/2023	MD. ROHIM UDDIN LASKAR Versus MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR T KALITA (R-3) MR. A KAKATI (R-3)
	WITH MACApp./15602/2023 (Filing Number)	MD. ROHIM UDDIN LASKAR Versus MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS. F	MR. M H RAJBARBHUIYAN	
31	FAO/55/2024 FIXED	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
32	CRP(IO)/398/2024 FIXED	NASIR UDDIN AHMED Versus URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
33	I.A.(Civil)/3150/2024 in CRP/10080/2024	ELIUS AHMED Versus HIMANGSHU BHUYAN AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH CRP/10080/2024 (Filing Number)	ELIUS AHMED Versus HIMANGSHU BHUYAN AND ANR (F)	MR. A R AGARWALA	
34	I.A.(Civil)/3153/2024 in CRP(I/O)/306/2024 (D/O) in Review.Pet./11993/2024	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA	
	WITH Review.Pet./11993/2024 (Filing Number)	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR. S DUTTA	
35	I.A.(Civil)/3156/2024 in Test.App./11383/2024	HEMEN DAS Versus PUTUMONI DAS	MR. SURAJIT DAS MR. P P DAS	
	WITH Test.App./11383/2024 (Filing Number)	HEMEN DAS Versus PUTUMONI DAS F	MR. P P DAS	
	WITH I.A.(Civil)/11452/2024 (Filing Number)	HEMEN DAS Versus PUTUMONI DAS F	MR. P P DAS	
36	I.A.(Civil)/3165/2024 in MACApp./8919/2024	GUNA PRAVA BORUAH Versus ANUPAM BAROOAH AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./8919/2024 (Filing Number)	GUNA PRAVA BORUAH Versus ANUPAM BAROOAH AND 2 ORS H	MR. A R AGARWALA	
37	I.A.(Civil)/3167/2024 in MACApp./11023/2024	MAMATAJ BEGUM Versus SHRIRAM GENERAL INSURANCE CO LTE AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	

WITH
[MACApp./11023/2024](#)
(Filing Number)

MAMATAJ BEGUM
Versus
SHRIRAM GENERAL INSURANCE CO LTE
AND 2 ORS B

MR. A R AGARWALA

38 [I.A.\(Civil\)/3179/2024](#)
in MFA/11934/2024

NEW INDIA ASSURANCE COMPANY LTD
Versus
KULCHAN ALI AND ANR

MRS L SHARMA
MR. K K BHATTA

WITH
[MFA/11934/2024](#)
(Filing Number)

NEW INDIA ASSURANCE COMPANY LTD
Versus
KULCHAN ALI AND ANR

MR. K K BHATTA

WITH
[I.A.\(Civil\)/11936/2024](#)
(Filing Number)

NEW INDIA ASSURANCE COMPANY LTD
Versus
KULCHAN ALI AND ANR

MR. K K BHATTA

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
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12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2576/2024 B/O	SUBUR ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3111/2024	SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S DEKA MR B SINHA	PP, ASSAM
3	Bail Appln./3115/2024	SRI PRASANTA KALITA Versus THE STATE OF ASSAM,	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
4	Bail Appln./3124/2024	SRI HAKIM MONDAL Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
5	Bail Appln./3132/2024	NUR MOHAMMAD ALI @ BENGA Versus THE STATE OF ASSAM	MR. M HUSSAIN	
6	Bail Appln./3141/2024	BUTAN AICH Versus THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN S AHMED	PP, ASSAM
MOTION				
7	Crl.Pet./1375/2023 B/O	SAMIR ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU	PP, ASSAM
8	Crl.Rev.P./411/2024	DIPANKAR DAS AND 2 ORS Versus SMT. PRIYANKA DAS	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. A K DAS MS. R DEVI P SHARMA	
9	Crl.Rev.P./416/2024	ABDUL HANNAN KHAN Versus ZADID IQBAL ALAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	

	ABDUL HANNAN KHAN Versus ZADID IQUBAL ALAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	
10	Crl.Pet./1243/2024 AMZAD HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
11	Crl.Pet./1244/2024 CHAMPA DAS Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. AJAY SARMA MS R BEGAM	PP, ASSAM
12	Crl.Pet./1245/2024 JANNATUL FERDUSY LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
13	Crl.Pet./1250/2024 SHANKAR DEO SHARMA Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS. P MEDHI	PP, ASSAM
14	Crl.Pet./1251/2024 CHIRANJEEB SARKAR Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
15	Crl.Pet./1252/2024 ASHEEF IQBAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
16	Crl.Pet./1254/2024 M/S J.D. JADIA INFRASTRUCTURES PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	PP, ASSAM
17	Crl.Pet./1255/2024 ARJUN SINGH MEHTA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR T THAKURIA	PP, ASSAM
18	Crl.Pet./1256/2024 DR. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR T THAKURIA	PP, ASSAM
19	Crl.Pet./1258/2024 MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
20	Crl.Pet./1259/2024 ASHISH SAHA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
21	Crl.Pet./1260/2024 MD. MANTUL ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA	PP, ASSAM
22	Crl.Pet./1261/2024 CHANDAN CHUTIA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
23	Crl.Pet./1262/2024 KAMAL KUMAR CHETRY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A BORUA MR. D GOGOI MS R MEDHI	PP, ASSAM
24	Crl.Pet./1263/2024 MD. RAHUL AMIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

25	Crl.Pet./1265/2024	NITUL DEKA Versus BARNIL BHUYAN AND 2 ORS	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
26	AB/2706/2024	MD ISMAIL HUSSAIN @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
27	AB/2709/2024	RHITURAJ GOGOI Versus CENTRAL BUREAU OF INVESTIGATION	MR. S CHAUHAN MR. D C BORAH MR. P MAZUMDER M. BORUAH	SPL. PP, C.B.I.
28	AB/2719/2024	MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
29	AB/2731/2024	PRASANJIT MAHATO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
30	AB/2735/2024	JITEN BISWAS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
31	AB/2776/2024	SHAHAD ALI @ SAIDUR MONDAL Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
32	AB/2780/2024 B/O	MAHANTA BORO AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
ADMISSION				
33	CRL.A(J)/109/2024	NITYA NANDA BARMAN @ BULU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/969/2024 in CRL.A(J)/109/2024	NITYA NANDA BARMAN @ BULU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY	PP, ASSAM
34	Crl.A./326/2024 B/O	DHELA URANG Versus THE STATE OF ASSAM AND ANR	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/956/2024 in Crl.A./326/2024	DHELA URANG Versus THE STATE OF ASSAM AND ANR	MR B BORA MR P S RAJA MR A B DUTTA	PP, ASSAM
35	Crl.Pet./566/2024 B/O	SURUZ ZAMAN BEN AKLAS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. M HOSSAIN MR. L MOHAN MR. A M S MAZUMDER	MR. S MUNIR (R-2) MR. A AWAL (R-2) MR. S RANA (R-2) MR. A.H. MONDAL (R-2) PP, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./1578/2024 WITH CASE RECORD(SCANNED COPY), B/O	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
37	Bail Appln./1930/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
38	Bail Appln./2992/2024 FIXED	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	Bail Appln./3204/2024 FIXED	SRI AKALABYA DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR. A K DAS	PP, ASSAM

BAIL HEARING

40	AB/1980/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM	PP, ASSAM
41	AB/2258/2024 FIXED	CHADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
42	AB/2619/2024 FIXED	SHAHINUR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MS S AHMED	PP, ASSAM
43	AB/2741/2024 FIXED	AMZADUL HUSSAIN MAZUMDAR @ LILU Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
<u>ORDERS</u>				
44	Crl.A./31/2024 FIXED	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	WITH I.A.(Crl.)/98/2024 in Crl.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
45	Crl.Pet./261/2024 B/O	SHANEWAGE AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
46	I.A.(Civil)/650/2024 MAC.APP. 468/2019(D/O), WITH LCR in Review.Pet./2061/2024 WITH Review.Pet./2061/2024 (Filing Number)	HANIF ALI Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. R ALI MR H A AHMED	
	WITH Review.Pet./2061/2024 (Filing Number)	HANIF ALI Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS F	MR. R ALI	
47	Review.Pet./2557/2023 (Filing Number)	DINESH TALUKDAR @ DINESH CH. TALUKDAR Versus THE NATIONAL INSURANCE COMPANY LT. AND 2 ORS B	S I AKAND	
	WITH I.A.(Civil)/734/2023	DINESH TALUKDAR @ DINESH CH. TALUKDAR Versus THE NATIONAL INSURANCE COMPANY LT. AND 2 ORS	MR. R Deka S I AKAND	MR. R ALI (R-2,3,) MRS. S ROY (R-1) MR H A AHMED(R-2,3,)
48	I.A.(Crl.)/742/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O in Crl.A./184/2024 WITH Crl.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
	WITH Crl.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
49	I.A.(Crl.)/901/2024 FIXED in AB/2454/2024	THE STATE OF ASSAM Versus JINKI MILI	PP, ASSAM	MR. A K BHUYAN

WITH
[AB/2454/2024](#)

JINKI MILI
Versus
THE STATE OF ASSAM

MR. A K BHUYAN
MS. N CHOUDHURY
MR. A KHOUND
MS B BORA
MR A SHARMA
MR A TALUKDAR
MR J DAS

PP, ASSAM

HEARING

50 [Crl.Rev.P./20/2022](#)
WITH LCR 3 FILES, FIXED

ANURUPA BORA
Versus
THE STATE OF ASSAM AND ANR

MR. S MUNIR
MR H K J AHMED
MR S M ABDULLAH P
MR. S RAHMAN
MD R ISLAM
MS R R MUZIB
MR S N KRISHNATRAYA
MR R YASIN

MR T H HAZARIKA (R-2)
MR. A GANGULY (R-2)
MR S P DAS (r-2)
MS. M DAS (R-2)
MR M CHETIA (R-2)
MR A RASHID (R-2)
MR. K ISLAM (R-2)
MR T CHHETRI (R-2)
MR N AHMED (R-2)
MR. A DEKA (r-2)
MS C BORA (r-2)
PP, ASSAM
MS. S BAISHYA (r-2)

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
8)	MR. A K JAIN	08-10-2024	To	10-11-2024
9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3172/2024 B/O	ABDUL HIE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3096/2024	JIYARUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR H RAHMAN RUBI GOGOI	PP, ASSAM
3	Bail Appln./3110/2024	AMZAD HUSSAIN MAZUMDER @ AMZADUL HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
4	Bail Appln./3113/2024	SAMSUL ALOM LASKAR @ TUKON MIA LASKAR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
5	Bail Appln./3119/2024 B/O	MD. MUSARAF Versus STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
6	Bail Appln./3135/2024	JHARNA SINHA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./3137/2024	MD ALTAF HUSSAIN @ ALTAF HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
8	Bail Appln./3156/2024	NIKITA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
9	Bail Appln./3177/2024	BHARGAV GIRI Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
10	Bail Appln./3192/2024	SIRAJUL ISLAM @ SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM

11	Bail Appln./3193/2024	AKRAMUL HUSSAIN @ AKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. S AHMED MS N AKTAR	PP, ASSAM
12	Bail Appln./3201/2024	SHAFIQU ALAM @ MD SOFIQU ALOM Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
MOTION				
13	Tr.P.(CrI.)/41/2024	ASIF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MS. J PAUL MS. S AHMED	PP, ASSAM
14	CrI.Rev.P./407/2024	SHANKAR DEO SHARMA Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS. P MEDHI	PP, ASSAM
15	CrI.Rev.P./408/2024	DIMBESWAR BORUAH Versus DISEN TIPOMIA AND ANR	MR. B C DAS MR.A K SHARMA MR. A MOBARAQUE	PP, ASSAM
16	CrI.Rev.P./409/2024	AMRIT TIWARI Versus SMT. DIMPLE TIWARI @ DIMPLE PRASAD	MR. B J MUKHERJEE MS R SAHA	
17	CrI.Rev.P./412/2024	SAHINUR AMIN MOZUMDER Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
18	CrI.Rev.P./413/2024	RITEN BORO Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	PP, ASSAM
WITH				
	I.A.(CrI.)/972/2024 in CrI.Rev.P./413/2024	RITEN BORO Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	PP, ASSAM
19	CrI.Rev.P./415/2024	RAMANUJ BHATTACHARJEE Versus ANIMESH GUPTA	MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	
20	CrI.Pet./1073/2024 FIXED	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
21	CrI.Pet./1089/2024 FIXED	MD. FARID ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
22	AB/2674/2024	MOTIOR RAHMAN, Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
23	AB/2726/2024 B/O	HEMANTA BORO Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	PP, ASSAM
ADMISSION				
24	CrI.Pet./383/2023 FIXED	REHENA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
25	CrI.Pet./867/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	MR DEBA SARMAH MS N SHYAM PP, ASSAM
26	CrI.A./329/2024	KAUSHIK BARO @ KAUSHIK BORO Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
WITH				
	I.A.(CrI.)/963/2024 in CrI.A./329/2024	KAUSHIK BARO @ KAUSHIK BORO Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

27	Crl.Pet./569/2024 WITH LCR 4 FILES(SCANNED COPY), FIXED	DULEN GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. D CHUTIA (R-2) PP, ASSAM
28	Crl.Pet./848/2024 FIXED	CANARA BANK Versus THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
29	Crl.Pet./1132/2024 FIXED	SHAILENDRA SINGHA Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./2149/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
31	Bail Appln./2638/2024 WITH CASE RECORD(SCANNED COPY)	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
32	Bail Appln./2695/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RITU RAJ KUMAR @ RITURAJ KUMAR YADAV Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
33	Bail Appln./2865/2024 WITH CASE RECORD(SCANNED COPY)	PRABHAKAR SANJAY Versus THE UNION OF INDIA	MR. P DEKA MR. A CHETIA MR R HOQUE	SC, NCB
34	Bail Appln./3080/2024 FIXED	RAJA QUL ISLAM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
BAIL HEARING				
35	AB/3730/2023 FIXED	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
36	AB/2220/2024 FIXED	REZABUL HOQUE @ REZABUL ALI Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
37	AB/2280/2024 WITH OFFICE NOTE, FIXED	FARUK ALI @ OMAR FARUK Versus STATE OF ASSAM	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	MR. R ISLAM (INFORMANT) PP, ASSAM
38	AB/2477/2024 FIXED	MOSAMADDIN ALI @MD MUSAMUDDIN Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
39	AB/2480/2024 FIXED	MD MANIK MANDAL @ MANIK MANDAL SHEIKH Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
40	AB/2573/2024 FIXED	MAJLUM HOQUE Versus THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN	PP, ASSAM
41	AB/2602/2024 FIXED	BIRAJ BORO Versus THE STATE OF ASSAM	H CHOUDHURY MR. D THAOSEN	PP, ASSAM
42	AB/2642/2024 FIXED	INZADUR RAHMAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
ORDERS				
43	Tr.P.(Crl.)/12/2024 B/O	ADHIKARY ENTERPRISES Versus SHREEM CARE PRODUCTS	MR. S AHMED MS. M. KHATUN	
44	Crl.L.P./37/2024 in Crl.A./7945/2024	INDIRA DAS CHOUDHURY Versus ABHIJIT CHAKRABORTY AND ANR	MR. N C DAS MS. M DEVI MS M BORAH	
	WITH Crl.A./7945/2024 (Filing Number)	INDIRA DAS CHOUDHURY Versus ABHIJIT CHAKRABORTY AND ANR G	MR. N C DAS	

45	CRL.A(J)/70/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/774/2024 in CRL.A(J)/70/2024	DEEPAK BARUAH Versus THE STATE OF ASSAM AND ANR.	MS M DAS	MR. P J BARMAN (R-2) MR. N K DAS (R-2) PP, ASSAM
		DEEPAK BARUAH Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
46	CrI.A./291/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/841/2024 in CrI.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
		JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
47	I.A.(CrI.)/757/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED in CrI.A./257/2024 WITH CrI.A./257/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
		SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	MR A ALI (R-2) MS. M KHATUN(R-2) PP, ASSAM
48	I.A.(CrI.)/934/2024 WITH CASE RECORD(SCANNED COPY), B/O in Bail Appln./1679/2024 WITH Bail Appln./1679/2024	SUMAN ROY Versus THE STATE OF ASSAM	MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
		SUMAN ROY Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
49	I.A.(CrI.)/957/2024 in CRL.A(J)/8889/2024 WITH CRL.A(J)/8889/2024 (Filing Number) WITH I.A.(CrI.)/8890/2024 (Filing Number)	SERU BARMAN @ KHIREN BARMAN @ CHERA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
		SERU BARMAN @ KHIREN BARMAN @ CHERA Versus THE STATE OF ASSAM AND ANR G	MS N HASSAN	
		SERU BARMAN @ KHIREN BARMAN @ CHERA Versus THE STATE OF ASSAM AND ANR G	MS N HASSAN	
50	I.A.(CrI.)/973/2024 in CRL.A(J)/9082/2024 WITH CRL.A(J)/9082/2024 (Filing Number) WITH I.A.(CrI.)/9085/2024 (Filing Number)	NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR	DR G J SHARMA	PP, ASSAM
		NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR	DR G J SHARMA	
		NAGINA BORDOLOI Versus THE STATE OF ASSAM AND ANR	DR G J SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 21/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
5)	MS. S SARMA	03-10-2024	To	21-10-2024
6)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
7)	MD. A J ATIA	21-10-2024	To	30-10-2024
8)	MR. A K JAIN	08-10-2024	To	10-11-2024
9)	MD. H BHUYAN	11-10-2024	To	02-11-2024
10)	MR. P SARMA	04-10-2024	To	16-11-2024
11)	MR. O P BHATI	04-10-2024	To	16-11-2024
12)	R C SANCHATI	21-10-2024	To	26-10-2024
13)	MS. K YADAV	21-10-2024	To	10-12-2024
14)	MR. R L YADAV	21-10-2024	To	10-12-2024
15)	MRS A SAIKIA	09-10-2024	To	27-10-2024